BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB).No. 286/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

Name of the Company	Pushkar Impex Pvt Ltd	-Vs-Diamond Polymers Pvt Ltd	d.
Under Section	9 IBC		
No. Represent	gnation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. Saungu 1. Mr. Navneel 1	John, ADV. Misoral Advocate	for Resolution projection	
1. Mr. Navneet Misoral Advocate 2. Mr. Rahul Singh (creditor		15/11/17	
1. S. Andra,	Adv.	Se Confording deloter ORDER	5_162L

Ld. Counsel on behalf of Interim Resolution Professional (IRP) and the corporate debtor are present.

Ld. Counsel on behalf of the IRP has filed the progress report, which may be taken on record.

List on 06/12/2017 for further order.

be

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

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